

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

TCP(IB)-685(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 16.07.2018

NAME OF THE PARTIES:

Harmoni Alloys  
v/s.  
Teksons Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request, list this matter on 17.07.2018.

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)